GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1914 ANSWERED ON 16.12.2025

ALLOCATION OF LAND BY MUMBAI PORT AUTHORITY

1914. SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether it is a fact that a portion of land has been allocated to Aegis Logistics Limited by Mumbai Port Trust;
- (b) if so, the details of space allocated and the cost at which the space has been allocated along with the reasons therefor;
- (c) whether Aegis Logistics limited has removed the mangroves plantation from the said space; and
- (d) if so, on whose permission the said removal was done and the action taken against the company?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) & (b) Yes. Foreshore land of Mumbai Port measuring 11904 sq.m has been allotted on lease for 30 years through e Tender cum auction process following competitive bidding to the successful bidder M/s. Aegis Logistics Ltd. who had quoted the highest bid of Rs. 27.13 Cr. plus 18% GST. The land has been allotted for setting up of storage tank for liquid bulk which is a port related activity on foreshore land permissible under CRZ notification.
- (c) & (d) No.
